

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2224/BB/20 18	For orders	Sec 252	M/s Shree Bhagwan Vasishta Chemeng Pvt Ltd	Shruthi N PCS	ROC	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: *SHRUTHI. N* *Petitioner*

Mob: *9886894012*

RESPONDENT/s: *Practising Company Secretary*

*Shruthi N*

**ORDER**

Heard Ms.Shruthi N., learned counsel for the Petitioner. Learned counsel submit that she has filed an IA. Post the case "For Admission" on 20.09.2018.

*A. S. S.*  
Member(T)

Prema Murray - Steno

*PM*

*Shruthi N*  
Member (J)